

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION No. 3319
TO BE ANSWERED ON 09.08.2021**

Coaching Centres

3319. MS. RAMYA HARIDAS:

Will the Minister of EDUCATION be pleased to state:

- (a) the steps being taken by the Government to give relief to general public from reckless loot by coaching centres for entrance in vocational education courses;
- (b) the steps taken by the Government for making this sector more transparent, accountable and student friendly to stop exploitation of students and guardians;
- (c) whether the Government is taking any steps to prescribe fees for such institutions;
- (d) whether any mechanism is being developed to tackle such irregularities and to immediately redress such complaints;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**ANSWER
MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

- (a) Ministry of Education does not take any entrance examination for admission to vocational education courses.
- (b) to (f) Do not arise.
